

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1855  
ANSWERED ON:31.07.2015  
Registration of Pre-Schools  
Chaudhary Shri C.R.

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to make the registration compulsory for pre-schools in the country;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to set minimum qualification for teachers in such schools;
- (d) if so, the details thereof;
- (e) whether any such proposal from Government of Rajasthan is pending with the Government; and
- (f) if so, the details thereof along with the time by which the said proposal is likely to be approved?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b): As per the approved National Early Childhood Care and Education (ECCE) Policy, a Regulatory Framework for ECCE to ensure basic quality inputs and outcomes across all service providers undertaking such services is to be implemented by states, with appropriate customisation, in a phased manner moving progressively from registration to accreditation and ultimately to regulation of all ECCE service provisions.

(c) to (d): Pre-school non-formal education is one of the six services offered under Integrated Child Development Services (ICDS) Scheme in Anganwadi Centres and it is provided under the strengthened and restructured ICDS to prescribe minimum qualification of Anganwadi Worker/ Helper as Matriculation. The subject of Education falls under Concurrent List, so that States/UTs decide the modalities to set minimum qualification for teachers in Private schools/ Pre-school centres in the respective States/UTs.

(e) & (f): No such proposal from Government of Rajasthan is pending with the Ministry of Women and Child Development.

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